

12.10 hrs.

[English]

STATEMENT REGARDING SWA-
DESHI COTTON MILLS CO. LTD.
(ACQUISITION AND TRANSFER
OF UNDERTAKINGS)
ORDINANCE

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF TEXTILES (SHRI KHUR-
SHID ALAM KHAN) : I beg to lay on the
Table an explanatory statement (Hindi and
English versions) giving reasons for imme-
diate legislation by the Swadeshi Cotton Mills
Company Limited (Acquisition and Transfer
of Undertakings) Ordinance, 1986.

12.10-1/2 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need for directing the U.P. Govern-
ment to grant fire arms licences to
all those persons who require them
for genuine reasons.

SHRI RAJ KUMAR RAI (Ghosi) : Mr.
Speaker Sir, the issuing of fire arms licences
has been banned in Uttar Pradesh, though
the Home Ministry has issued instructions
to the State Government to issue these
licences as per their discretion. As a result of
this there is a feeling of insecurity among law
abiding citizens whose life and property is in
danger, but do not have fire arms licences.
On the other hand, the anti-social elements
have unlicensed arms in a large number and
they are fearlessly using them.

I am of the opinion that the issue of fire
arms licences should be reduced and discre-
tion be used in issuing them, but those who
have a clean record should not be deprived
of fire arms. I urge the Home Ministry to
issue necessary instructions in this regard to
the Uttar Pradesh Government.

- (ii) Demand for augmenting the
capacity of transmitting
stations in North Kerala

SHRI MULLAPPALLY RAMA-
CHANDRAN (Cannanore) : It would appear
that the Information and Broadcasting Mini-
stry has once again forgotten the Malabar
region when deciding to expand the capacity
of transmitters of All India Radio Stations
in Kerala under the Seventh Five Year Plan.
As of now, there are four Radio Stations in
Kerala having a capacity of 10 K.W. at
Trivandrum, 100 K.W. at Alleppey, 20K.W.
at Trichur and 10 K.W. at Calicut.

The Calicut Radion Station with a 10
K.W. transmitter is the only station in the
whole of Malabar area that consists of six
districts with nearly half the population of
entire Kerala.

It is understood that under the Seventh
Plan, the 20 K.W. transmitter at Trichur is
to be replaced by a 100 K.W. transmitter.
Considering the proximity between Trichur
and Alleppey, the latter already having a
powerful transmitter, it would only be fair
to concentrate expansion programmes in
North Kerala. In order to ensure the best
coverage, a 100 K.W. transmitter is essential
in the Malabar region. It is therefore requ-
ested that the attention of the Government
may be given to the expansion of the existing
10K.W. transmitter at Calicut or to the sett-
ing up of a more powerful transmitter at the
proposed Radio Station at Cannanore.

[Translation]

- (iii) Need for adopting anti-pollution
measures before allowing setting
up of agro-based industries in
the rural areas.

DR. PRABHAT KUMAR MISHRA
(Janjgir) : Mr. Speaker Sir, 70 per cent of
our country's population is dependant on
agriculture and because of Government's
liberal industrial policy, the medium farmers
are facing a lot of hardships.

Because of the establishment of industrial
units, the agriculture labourers are taking up